

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 4258
TO BE ANSWERED ON 12.12.2016

Mandatory Disclosure by Schools

4258. SHRI G. HARI:
SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the CBSE has issued direction and made it mandatory for all the schools to make public information about their functioning under 130 heads in order to provide greater transparency and if so, the details thereof;

(b) whether the Government has noted that many schools are denying the said information to be disclosed due to its sensitivity and if so, the details thereof; and

(c) the number of schools that complied with Government's direction within the stipulated time period along with the punitive action taken/proposed to be taken by the Government against those schools which have not submitted information within time?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

(a) to (c) : Central Board of Secondary Education (CBSE) has issued circulars dated 29.09.2016 and 10.11.2016 for disclosure of information by its affiliated schools through Online web link. Circulars have been uploaded on website of CBSE (www.cbse.nic.in). There were some reservations initially raised by some schools. After deliberations with stakeholders, CBSE made an internal review and obtained information from its affiliated schools. 11726 schools out of 14157 private independent schools have completely filled the information. The Board has extended the last date for submitting the required information upto 15.12.2016.
